

DIVISION BENCH

ITEM NO.122

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA No.30/2023, CA No.40/2023, CA No.44/2023, CA No.47/2023,
CA No.48/2023, CA No.52/2023, CA No.58/2023, CA No.06/2024,
CA No.09/2024, CA No.16/2024 & CA No.17/2024
IN CP No.64/ALD/2023**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Attendance-Cum-Order Sheet of the Hearing.

Date of Order: 23rd July, 2024

NAME OF THE COMPANY	MAHENDRA MOHAN GUPTA & ORS. V/S DEVENDRA MOHAN GUPTA & ORS.
UNDER SECTION	241/242 & 244 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Rajat Jariwal, Sh. Abhishek Iyer, : *For the Petitioner in main CP and*
Sh. Varad Nath, Ms. Shatakshi *Applicant in CA No.30/2023, CA No.*
Tripathi, Gaurav Sharma & Ms. *40/2023, CA No.44/2023, CA*
Aayushi Khurana, Advs. *No.48/2023, CA No.58/2023, CA*
No.09/2024, CA No.16/2024 & Res. in
CA No.47/2023, CA No.52/2023

Sh. Snehit, Ms. Anusha Nagarajan, : *For the Respondent No.4 in CA*
Ms. Aakanksha Bhola, Sh. Shubham *No.52/2023 & Applicant in CA*
Aggarwal, Advs. *No.47/2023 in & Respondent No.19 in*
main CP

Sh. Yashonidhi Shukla, Sh. Vishal : *For the Respondent No.4 in main CP*
Gehrana & Ms. Megha Dugar, Advs.

Ms. Ruby Singh Ahuja, Sh. Vishal : *For the Respondent Nos.1 to 17 in main*
Gehrana, Sh. Arjun Sharma, Ms. *CP*
Tahira Karanjawala, Ms. Megha
Dugar, Ms. Meghna Mishra & Sh.

Yashonidhi Shukla, Sh. Piyush
Sharma & Sh. Tribhuvan, Advs.

ORDER

1. At the joint request made by both the Ld. Counsels representing the parties, the matter is adjourned for further hearing on 22nd August, 2024 to come up at 2:30 pm.
2. Depending upon the convenience of both the Ld. Sr. Counsels representing the parties, an attempt would be made to advance arguments on day to day basis.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

23rd July, 2024

Bipul Kumar Tiwari
(Stenographer)